



IN THE HIGH COURT OF MADHYA PRADESH  
AT INDORE

BEFORE

HON'BLE SHRI JUSTICE VIVEK RUSIA

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 29<sup>th</sup> OF OCTOBER, 2024

WRIT APPEAL No. 2595 of 2024

*MANDEEP SINGH AND OTHERS*

*Versus*

*THE STATE OF MADHYA PRADESH AND OTHERS*

.....  
Appearance:

*Shri Vibhor Khandelwal, learned counsel for the appellant.*

*Shri Bhuwan Gautam, learned Government Advocate for the  
respondents / State on advance copy.*

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ORDER

*Per. Justice Vivek Rusia*

In view of the detailed order passed by this Court in the case of *Shri Guru Singh Sabha, Indore & Others v/s Collector Indore & Others (Writ Appeal No.2594 of 2024)*, the present writ appeal is also liable to be dismissed.

Accordingly, the present Writ Appeal also stands dismissed.

(VIVEK RUSIA)  
JUDGE

(VINAY SARAF)  
JUDGE